

(ग) और (घ) : राज्य सरकार द्वारा जारी किये गये लाइसेंस के अधीन प्राइवेट फेरी सेवा चलाई जा रही है और रेलवे के निर्णयों पर प्राइवेट परिवहनकों का कोई प्रभाव नहीं पड़ता ।

Disruption of Train Service in Sealdah Division of Eastern Railway

3110. SHRI MUKANDA MANDAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that due to the complete disruption of the train services in Sealdah Division of the Eastern Railway, the commuters are facing acute hardship; and

(b) if so, steps taken by the Government to improve the situation there and details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) There is no disruption of train services on Sealdah Division. Cancellation of commuter trains is about 1 per cent of the total commuter trains scheduled to run. Punctuality performance of suburban EMU trains on Sealdah Division during September, October and November, 1981 was 84 per cent 87.1 per cent and 73.9 per cent respectively. However, punctuality of suburban trains was affected mainly due to miscreant activities, load shedding, Over head Equipment troubles, signal failures, etc.

(b) A close watch is being kept over the running of suburban trains and action as warranted is taken in cases of avoidable detentions. Liaison with the State Government is also

being maintained to curb miscreant activities which are a major cause of loss of punctuality.

Concessional Train Travel by Physically Handicapped

3111. SHRI OSCAR FERNANDES: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways have extended a number of concessions for travel by trains for the physically handicapped;

(b) if so, details thereof;

(c) what proof the physically handicapped have to produce for each Railway Travel for availing of such concessions; and

(d) whether the procedure prescribed is found convenient to be followed by handicapped persons?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The Concession in rail fares is admissible to the following categories of disabled persons:

(SHRI MALLIKARJUN): (a) to (d).

(1) Blind persons when travelling alone or with an escort for all journeys,

(2) T.B. and Cancer patients when travelling alone or with an escort for the purpose of admission, discharge, Medical check-up, etc.

(3) Orthopaedically handicapped persons when travelling only with an escort for all journeys.

(4) Non-infectious Leprosy Patients when travelling for admis-

sion, discharge, Medical Check-up, etc.

The element of concession is 75 per cent for the handicapped person and escort wherever admissibl.

The concession can be availed of by approaching the Station Master of the concerned Station directly on production of the requisite certificate from the prescribed Medical authorities. This certificate is necessary in order to avoid misuse and for maintaining a record by the Station staff in lieu of having issued concessional tickets and for internal check by Accounts Department.

Extension of Train Service upto Rampurhat

3112. SHRI SAPADISH ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether considering the difficulties of the passengers of the Andal-Sainthia section of Eastern Railway whether there is any proposal to extend the services upto Rampurhat and to introduce more number of coaches in the existing trains running between Andal-Sainthia;

(b) if so, the details thereof and from when; and

(c) if not, reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). With effect from 1-10-61, a pair of Andal-Sainthia trains viz. 1-AS/4-AS has already been extended to and from Rampurhat. Extension of more trains to and from Rampurhat and augmentation of loads of the existing Andal-Sainthia trains are not feasible at present due to acute shortage of coaches.

Dilapidated Condition of the bogies of Trains running to Kerala

3113. SHRI SKARIAH THOMAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether it has come to the notice of the Government that the bogies attached to the trains running to Kerala are old and in a delapidated condition;

(b) if so, whether any steps has been taken to remedy the situation; and

(c) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). No. All Mail and Express trains running in Kerala area are provided with set rakes. The condition of bogies of Mail and Express and other trains is fairly satisfactory. The bogies are attended to at the maintenance lines. Any bogie found with heavy defects is attended to in the Workshops. Overaged coaches are surveyed for condemnation. Two shop turned out vestibuled new rakes (POH) consisting of 17 coaches each have been provided on 29/30 Trivandrum-Mangalore-Malabar Express on 21-7-81 and 4-9-81 respectively. Replacement of old coaches is done systematically on age-cum-condition basis on all Zonal Railway basis.

(c) Does not arise.

Introduction of New Type of Wagons

3114. SHRI BASUDEV ACHARYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the new type of wagons are to be introduced soon;

(b) if so, the details thereof;